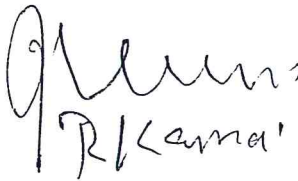




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/(IB)/2017
NAME OF THE PETITIONER(S) : DALAS BIOTECH LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	R. Kanna	Pr. G. S. for. Bafna Pharmaceuticals HRA	 R. Kanna
2)	T. Ravichandran D. Elavarasu	Advocate, Orbit Care Service "	 

ORDER

Counsel for the petitioner present. PCS appeared for the respondent. Counsel for the petitioner stated that the matter is almost settled between the parties and prayed for time to file a joint memo of settlement. At request of both sides time is enlarged. Put up on 03.01.2018.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)